

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5254
ANSWERED ON:14.08.2014
LAND ACQUISITION
Venkatesh Babu Shri T.G.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the TUnion Government has recently convened a meeting of State RevenueMinisters to discuss issues relating to land acquisition;
- (b) if so, the details of issues discussed and decisions arrived at; and
- (c) the steps taken by the Union Government to resolve all the issues relating to land acquisition including rehabilitation and resettlement of the affected persons?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) to (c): A Conference of State Revenue Ministers of all States/UTs was organized on 27th June, 2014 to review the steps being taken by the State Governments regarding the formulation of Rules and the steps taken for implementation of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement Act, 2013 with the view to promote the interests of farmers and those who lose their lands and livelihoods in the process.

A report on proceedings of the conference has been prepared and circulated to States.